



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Establishment of Law Commission.

Reference:- Cabinet Decision No.107/9/2017 dated 28-07-2017.

GOVERNMENT ORDER NO:3378 -LD(A) of 2017.
D A T E : 04 - 08 - 2017.

Sanction is accorded to the:-

- (i) establishment of Law Commission in the State for a period of three years; and
- (ii) creation of the following positions/posts:-

S.No.	Designation	Pay Band and Grade Pay	No. of posts
1.	Chairperson	Rs. 80,000/-	01
2.	Member full time	37400-67000	02
3.	Part Time Member	50,000	02
4.	Secretary	15600-39100+7600	01
5.	Administrative Officer	9300-34800+4800	01
6.	Private Secretary	9300-34800+4800	01
7.	Reader	9300-34800+4280	01
8.	Research Assistant	9300-34800+4280	02
9.	Personal Assistant	9300-34800+4200	04
10.	Jr. Research Assistant	9300-34800+4200	01
11.	Data Entry Operator	5200-20200+2400	01
12.	Jr. Assistant	5200-20200+1900	02
13.	Jamadar	4440-7440+1300	01
14.	Orderly	4440-7440+1300	08
Total			28

Terms and conditions for appointment of Chairperson and Members of the Commission shall be as laid down in Government Order No. ~~3379~~ LD(A) of 2017 dated 04-08-2017.

This issues with the concurrence of Finance and Planning & Development Departments vide U.O. No. N58(2002)-II-549 dated 02.04.2014 and U.O. No. PD/Coord-101/3/NFB/Law/2013 dated 10.01.2014 respectively.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of Law Justice and P.A.
Dated:- 04 -08-2017.

NO:LD(A)2005/22

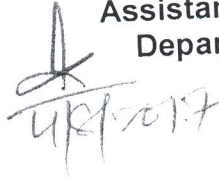
Asst. Secy
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Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Commissioner/ Secretary to Government, Finance Department.
3. Commissioner/ Secretary to Government, Planning and Development Department.
4. Commissioner/Secretary to Government, General Administration Department.
5. Registrar General, J&K High Court, Srinagar.
6. Principal Secretary to the Hon'ble Chief Justice, J&K High Court, Srinagar.
7. Director Information, J&K, Srinagar.
8. Director, Archives, Archaeology and Museums, J&K, Srinagar.
9. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
10. Special Assistant to Hon'ble Minister of State for Law Justice and Parliamentary Affairs for information of the Hon'ble MoS.
11. Private Secretary to Secretary to Government, Law Justice and Parliamentary Affairs information of the Secretary.
12. In charge Website, Department of Law Justice and Parliamentary Affairs.
13. Government Order file.
14. Concerned file.

(Ashish Gupta)

Assistant Legal Remembrancer,
Department of Law, J & PA.


4/8/17